

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00827/2018

Tuesday, this the 9th day of October, 2018

C O R A M :

HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

Sreelatha Prasannan,
W/o.late Prasannan Pillai,
Mullackal, Pallickal P.O.,
Nooranadu, Pallickal,
Pathanamthitta – 690 504.Applicant

(By Advocate – Mr.V.Sajith Kumar)

V e r s u s

1. Union of India represented by Secretary to Government,
Department of Posts, Government of India, New Delhi – 110 001.
2. The Chief Postmaster General,
Kerala Circle, Trivandrum – 695 033.
3. The Postmaster General,
Central Region, Kochi, Kerala – 682 020.
4. Senior Superintendent of Post Office,
Mavelikkara Postal Division, Mavelikkara,
Alappuzha – 690 101.Respondents

(By Advocate Mrs.Mini R Menon, ACGSC)

This Original Application having been heard on 9th October 2018, the Tribunal on the same day delivered the following :

O R D E R

Heard learned counsel for the parties. Learned counsel for the applicant submitted that the applicant is aggrieved by non consideration of his application for appointment on compassionate grounds. It is submitted that even his representation at Annexure A-6 and Annexure A-7 in this regard has not been disposed of so far.

.2.

2. In the light of the facts and circumstances of this case, I am of the view that there is no other point to be decided by this Tribunal at this juncture and this O.A can be disposed of at the admission stage itself by directing Respondent No.2 to consider and dispose of Annexure A-6 and Annexure A-7 representations with a speaking order after affording an opportunity of being heard to the applicant within a period of 60 days from the date of receipt of a copy of this order. Respondents may also consider if chances are there to engage the applicant as GDS. Ordered accordingly. No costs.

(Dated this the 9th day of October 2018)

**ASHISH KALIA
JUDICIAL MEMBER**

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List of Annexures produced in O.A.No.180/00827/2018

1. **Annexure A1** – True copy of the death certificate dated 5.7.2018 issued by the Nooranad Grama Panchayat.
2. **Annexure A2** – True copy of the judgment in O.P. (H.M.A)No.763/2006 delivered by the Family Court, Alappuzha.
3. **Annexure A3** – True copy of the Certificate of Marriage dated 17.1.2008 issued by the Marriage Office, Adoor.
4. **Annexure A4(a)** – True copy of the Memo No.B2/WLF/DLGS dated 27.7.2018 issued by the fourth respondent.
5. **Annexure A4(b)** – True copy of the forwarding letter dated 25.6.2018 issued by the third respondent.
6. **Annexure A5** – True copy of the instructions dated 30.5.2017 issued by the first respondent.
7. **Annexure A6** – True copy of the representation dated 28.7.2018 submitted by the applicant to the Post Master General along with the English translation.
8. **Annexure A7** – True copy of the representation dated 30.7.2018 submitted by the applicant to the Superintendent of Post, along with the English translation.
